

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2750
ANSWERED ON:17.12.2004
LOK ADALATS LN RURAL AREAS
Paraste Shri Dalpat Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Lok Adalats started in rural areas, State-wise and location-wise particularly \in the State of Madhya Pradesh (tribal areas):
- (b) whether any directive has been issued by the Government for starting more Lok Adalats in the State of Madhya Pradesh; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a) Lok Adalats in rural/tribal areas are organized on need basis. In Madhya Pradesh, 1805 Lok Adalats have been organized in rural areas as detailed in the statement at Annexure-`A`. Information in respect of other States is being collected and will be laid on the Table of the House.

(b) & (C) Madhya Pradesh State Legal Services Authority has been directed by National Legal Services Authority to hold more and more Lok Adalats, throughout the State, especially in rural areas.